

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court - 2**

IA 349 of 2018 in IA 163 of 2018 In TP 60 of 2019 [CP(IB) 32 of 2017]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL & ACTING PRESIDENT
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 04.06.2021**

Name of the Company: Ramesh Chandra Garg & Ors
V/s
Kuldeep Verma RP of K S Oils Ltd & Anr

Section 60 of the Insolvency and Bankruptcy Code.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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- 1.
- 2.

ORDER
(through video conferencing)

Ms. Natasha Dhruvan Shah, Advocate, appeared on behalf of the applicant and Mr. Sanjay Bhatt, Advocate, appeared on behalf of the respondent.

The pleadings are complete.

Only urgent matters are taken in view of Covid-19 notification dated 19.04.2021. Hence the instant matter is adjourned.

List the matter on 16.07.2021

**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**

Dated this the 4th day of June, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL & ACTING PRESIDENT**